

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI
(U/s.18(1) r/w. Secs.14 & 15 of the National Green Tribunal Act, 2010)

O.A.No. 61 /2025 (SZ)

M/s. Viva Futuristic Ventures LLP,
rep. by its Designated Partner M.Ravi,
Chennai - 600 002.

Applicant

-Vs-

The Addl. Chief Secretary to Government,
Department of Environment, Climate Change & Forests,
Govt. of Tamilnadu,
Chennai - 600 009 & 5 Others.

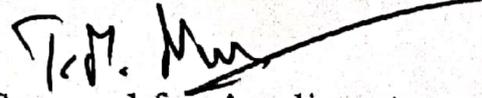
Respondents

INDEX TO ADDITIONAL DOCUMENT SET

S.No.	Date	Particulars		Page
1	-----	Google Map Screenshots showing the location of the Dumpyard	Annexure 10	1 - 2
2	-----	Screenshots from TV News Report	Annexure 11	3 - 5
3	-----	Photographs showing Deer Sighting at the Dumpyard	Annexure 12	6
4	17.02.2025	Photographs showing Deer Death on 17.02.2025	Annexure 13	7 - 8
5	26.03.2025	Reply sent by the District Forest Officer to the Petitioner (along with English Translation)	Annexure 14	9 - 10
6	27.03.2025	Photographs showing Deer Death on 27.03.2025	Annexure 15	11 - 14

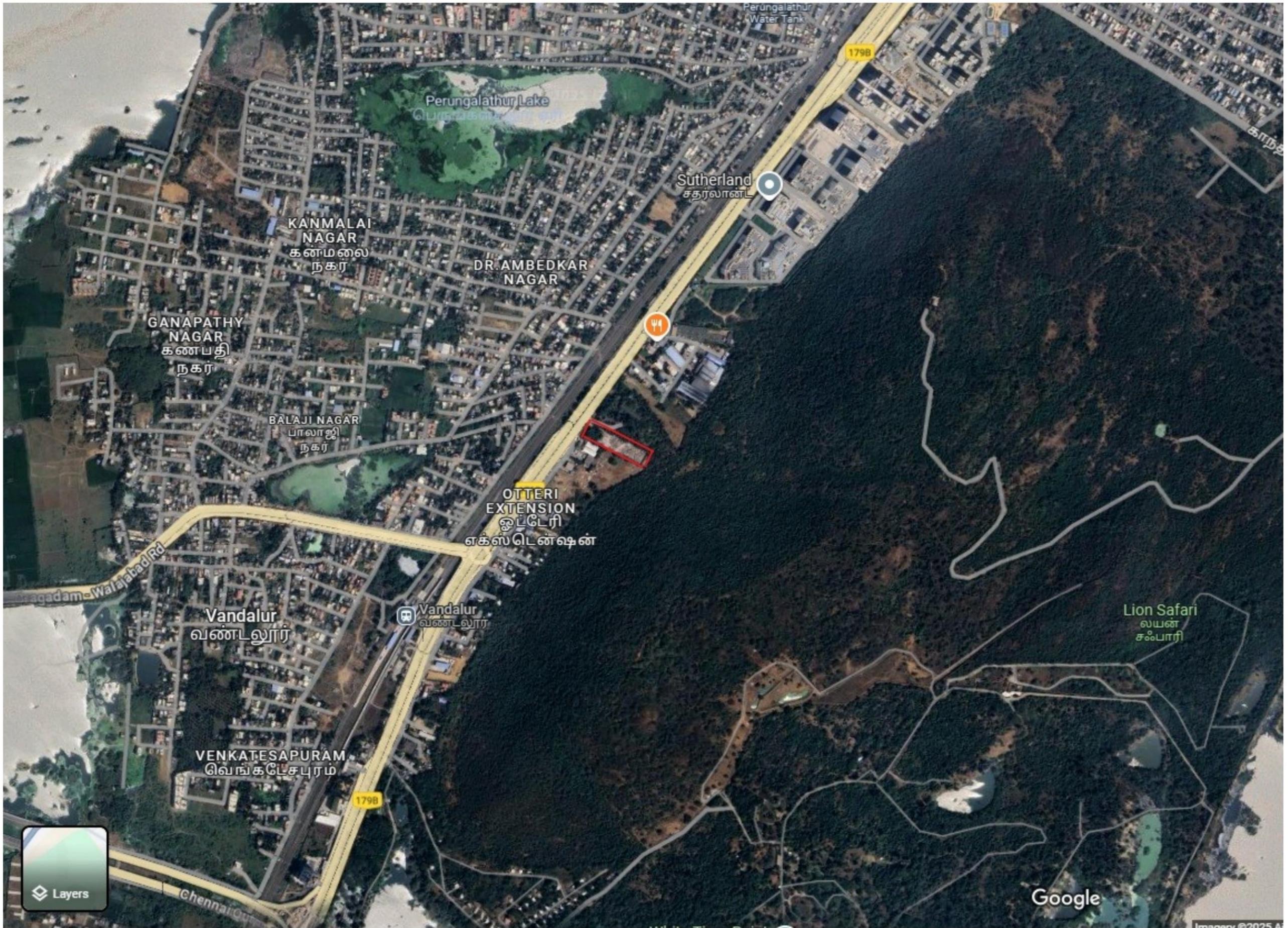
All the documents included in this Paper Book are certified to be true copies

Dated at Chennai on this the 6th day of April, 2025


Counsel for Applicant



ANNEXURE - 10



Layers

Google

பிளாஸ்டிக் கழிவுகளை சாப்பிட்டு உயிரிழந்த மாண்கள்

வண்டலூர், சென்னை



வண்டலூர் மலை அடிவாரத்தில்
கொட்டப்படும் குப்பைகள்

BREAKING NEWS

தந்தி
THANTHI TV

ENGLISH TRANSCRIPT

DEERS DEAD AFTER EATING PLASTIC WASTE

GARGE DUMPED IN THE FOOTHILLS OF VANDALUR

பிளாஸ்டிக் கழிவுகளை சாப்பிட்டு உயிரிழந்த மாண்கள்

வண்டலூர், சென்னை



சென்னை வண்டலூர் அருகே
பிளாஸ்டிக் கழிவுகளை
சாப்பிட்டு உயிரிழந்த மாண்கள்

BREAKING NEWS

தந்தி
THANTHI TV

ENGLISH TRANSCRIPT

DEERS DEAD AFTER EATING PLASTIC WASTE

DEERS DEAD AFTER EATING PLASTIC WASTE NEAR VANDALUR, CHENNAI

பிளாஸ்டிக் கழிவுகளை சாப்பிட்டு உயிரிழந்த மாண்கள்

வண்டலூர், சென்னை



குப்பை கொட்டுவதை தடுக்க
வனத்துறை சார்பில் புகார்
அளித்தும் நடவடிக்கை இல்லை
என வேதனை

BREAKING NEWS



ENGLISH TRANSCRIPT

DEERS DEAD AFTER EATING PLASTIC WASTE

**AGONY AS NO ACTION TAKEN EVEN AFTER COMPLAINTS FROM FOREST
DEPARTMENT TO NOT DUMP GARBAGE**

பிளாஸ்டிக் கழிவுகளை சாப்பிட்டு உயிரிழந்த மாண்கள்

வண்டலூர், சென்னை



மாண்கள் உயிரிழப்பு அடிக்கடி
நிகழ்வதால் உரிய நடவடிக்கை
எடுக்க விலங்கு ஆர்வலர்கள்
கோரிக்கை

BREAKING NEWS



ENGLISH TRANSCRIPT

DEERS DEAD AFTER EATING PLASTIC WASTE

**AS DEERS DYING INCIDENTS ARE FREQUENT, ANIMAL ACTIVISTS REQUEST
IMMEDIATE ACTION**

பிளாஸ்டிக் கழிவுகளை சாப்பிட்டு உயிரிழந்த மாண்கள்

வண்டலூர், சென்னை



வண்டலூர் மலை அடிவாரத்தில்
கடந்த 8 மாதங்களாக
கொட்டப்படும் குப்பைகள்

BREAKING NEWS



ENGLISH TRANSCRIPT

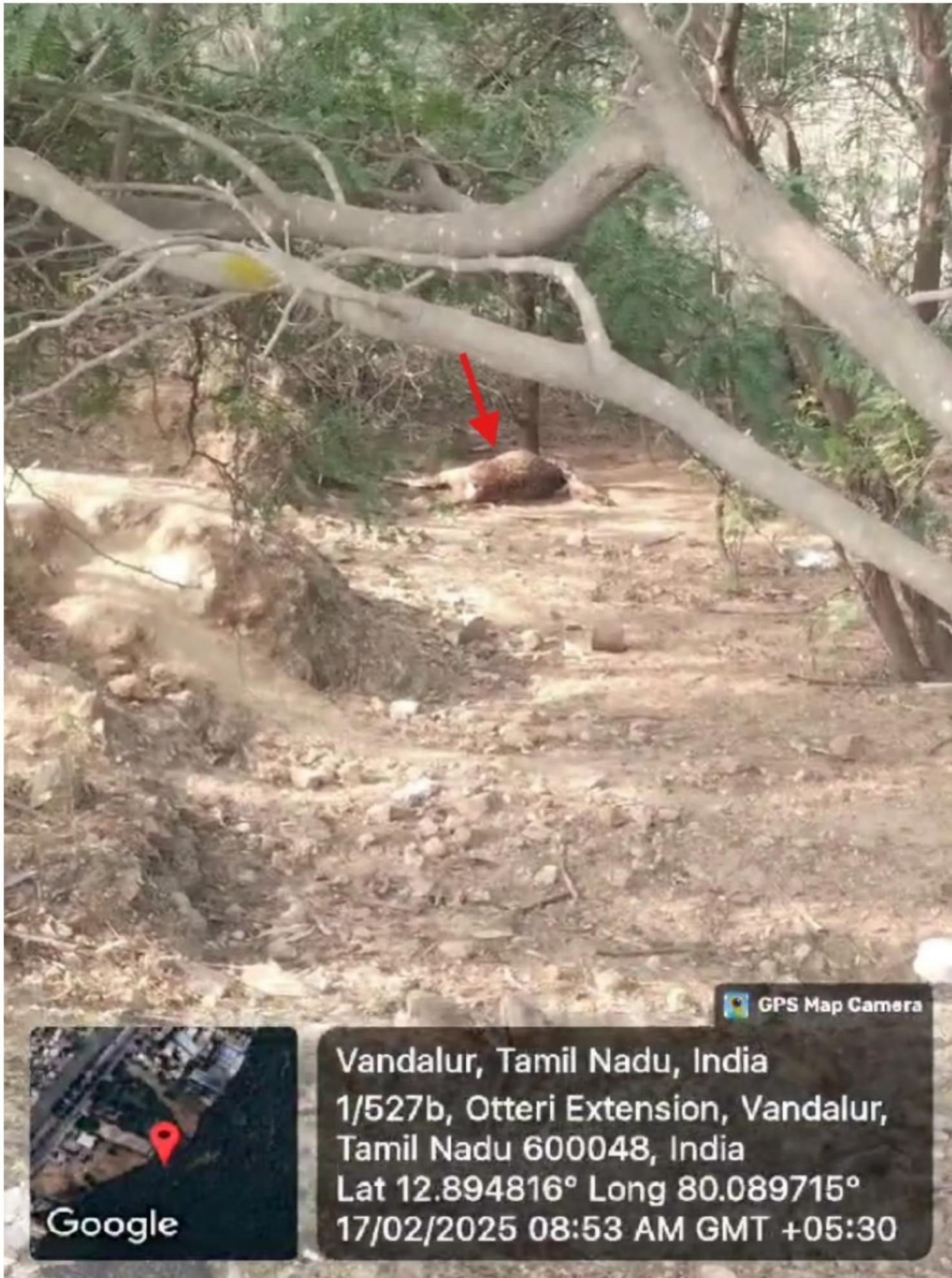
DEERS DEAD AFTER EATING PLASTIC WASTE

GARGE DUMPED IN THE FOOTHILLS OF VANDALUR FOR THE LAST 8 MONTHS

ANNEXURE - 12



ANNEXURE - 13





GPS Map Camera



Vandalur, Tamil Nadu, India
474, Grand Southern Trunk Rd, Otteri
Extension, New Perungalathur, Vandalur, Tamil
Nadu 600063, India
Lat 12.895164° Long 80.088327°
17/02/2025 09:09 AM GMT +05:30

ANNEXURE - 14

ந.க. எண். 948/2025/எம்

மாவட்ட வன அலுவலகம்,
சென்னை வனக்கோட்டம்,
சென்னை-15
நாள்.26.03.2025

பொருள்:- மக்கள் குறைதீர்க்கும் நாள் மனு - வண்டலூர் ஜிஎஸ்டி சாலையிலுள்ள குப்பை கிடங்குகளை அகற்றி கோரியது - தொடர்பாக.

- பார்வை:-
1. திரு.எம்.இரவி, F-29, 18வது தளம், ஸ்பென்சர் பிளாசா PHASE I, 769, அண்ணாசாலை, சென்னை-600 002, நாள். 10.03.2025.
 2. மக்கள் குறைதீர்க்கும் நாள் மனு எண்: TN/ENVFOR/CPT//CCC/10MAR25/11212140 மனு நாள்: 10.03.2025
 3. வனச்சரக அலுவலர், தாம்பரம் வனச்சரகம், சென்னை வனக்கோட்டம் ந.க.எண்.40/2025 நாள். 22.03.2025

....

மனுதாரர் குறிப்பிட்டுள்ள இடமானது வண்டலூர் காப்புக்காட்டை ஒட்டிய ஜிஎஸ்டி சாலைக்கு அருகாமையில் அமைந்துள்ள காட்டங்குளத்தூர் ஒன்றியத்திற்குட்பட்ட குப்பைக்கிடங்காகும். இக்காப்புக்காட்டிலிருந்து வெளிவரும் மாண்கள் இக்குப்பை கிடங்கினுள்ள குப்பைகளை மேய்வதால் அதன் உயிருக்கும் மற்றும் வன விலங்குகளுக்கும் ஆபத்து என கூறி அவ்விடத்திலுள்ள குப்பை கிடங்கை தொடர்ந்து செயல்படாத வண்ணம் மாவட்ட வன அலுவலர், சென்னை அவர்களின் மூலம் வட்டார வளர்ச்சி அலுவலருக்கு கடந்த 18.02.2025ம் தேதியன்று அறிவுறுத்தியதன் பேரில் அதன் பணிகள் யாவும் நிறுத்தப்பட்டது. மீண்டும் குப்பைகள் கொட்ட தொடங்கிய நிலையில் இதுகுறித்து வட்டார வளர்ச்சி அலுவலர்(பஞ்சாயத்து) அவர்களிடம் வினவியபோது குப்பை கொட்டுவதற்கு வேறு எங்கும் இடமில்லை என்றும் சரியான இடம் தேர்வு செய்யும் பணிகள் நடைபெற்று வரும் நிலையில் வனவிலங்குகள் ஏதும் நுழையாத வகையில் பாதுகாப்பிற்கு காவலர்கள் மற்றும் உயரமான தகர அட்டைகள் கொண்டு இப்பகுதி பாதுகாக்கப்பட்டு வருகிறது. இனிவரும் காலங்களில் வன விலங்குகளுக்கு குப்பை கிடங்கினால் ஏதேனும் உயிர்சேதம் ஏற்படுமாயின் வனஉயிரின பாதுகாப்பு சட்டம் 1972ன் கீழ் உரிய நடவடிக்கை மேற்கொள்ளப்படும் என தெரிவிக்கப்படுகிறது.

ஓம்/-வி.ஓ.சுவாமிநாதன்

மாவட்ட வன அலுவலர்,
சென்னை வனக்கோட்டம்,
சென்னை.

பெறுநர்:- திரு.எம்.இரவி,

F-29, 18வது தளம், ஸ்பென்சர் பிளாசா PHASE I,
769, அண்ணாசாலை, சென்னை-600 002.
9940338376

/உ.ந.உ.ய./

J. Kishore
கண்காணிப்பாளர்

26/03/25

Na.Ka.No. 948/2025/M

District Forest Office,
Chennai Forest Division,
Chennai-15
Date: 26.03.2025,

Subject: People's Grievance Day Petition – Request to remove the Dumpyard in the Vandalur GST Road - Redg.

- Ref:** 1. Thiru.M.Ravi, F-29, 18th Floor, Spencer Plaza PHASE 1, 769, Anna Salai, Chennai-600 002, dt.10.03.2025
2. People's Redressal Day Petition No: TN/ENVFOR/CPT//CCC/10MAR25/11212140 dt.10.03.2025
3. Forest Ranger, Tambaram Forest Range, Chennai Forest Division Na.Ka.No.40/2025 dt.22.03.2025.

.....

The place specified by the petitioner is the dumpyard of Kattangulathur Union situated near the GST Road adjacent to the Vandalur Reserve Forest. On the instructions given by the District Forest Officer, Chennai to the Block Development Officer on 18.02.2025 to not continue operating its dumpyard in the said place as the deers from this Reserve Forest are grazing in the dumpyard and causing serious danger to its lives and other wild animals, the said activities were stopped. As the dumping was again continued in the said place, on enquiries made with the Block Development Officer (Panchayat), it was informed that there is no other place to dump garbage, during the process of selecting the right place, the wild animals are being prevented from entering inside the said place by protecting it using guards and tall metal sheets. It is informed that if there is any loss of life to wild animals due to the dumpyard in the future, appropriate action will be taken under the Wildlife Protection Act, 1972.

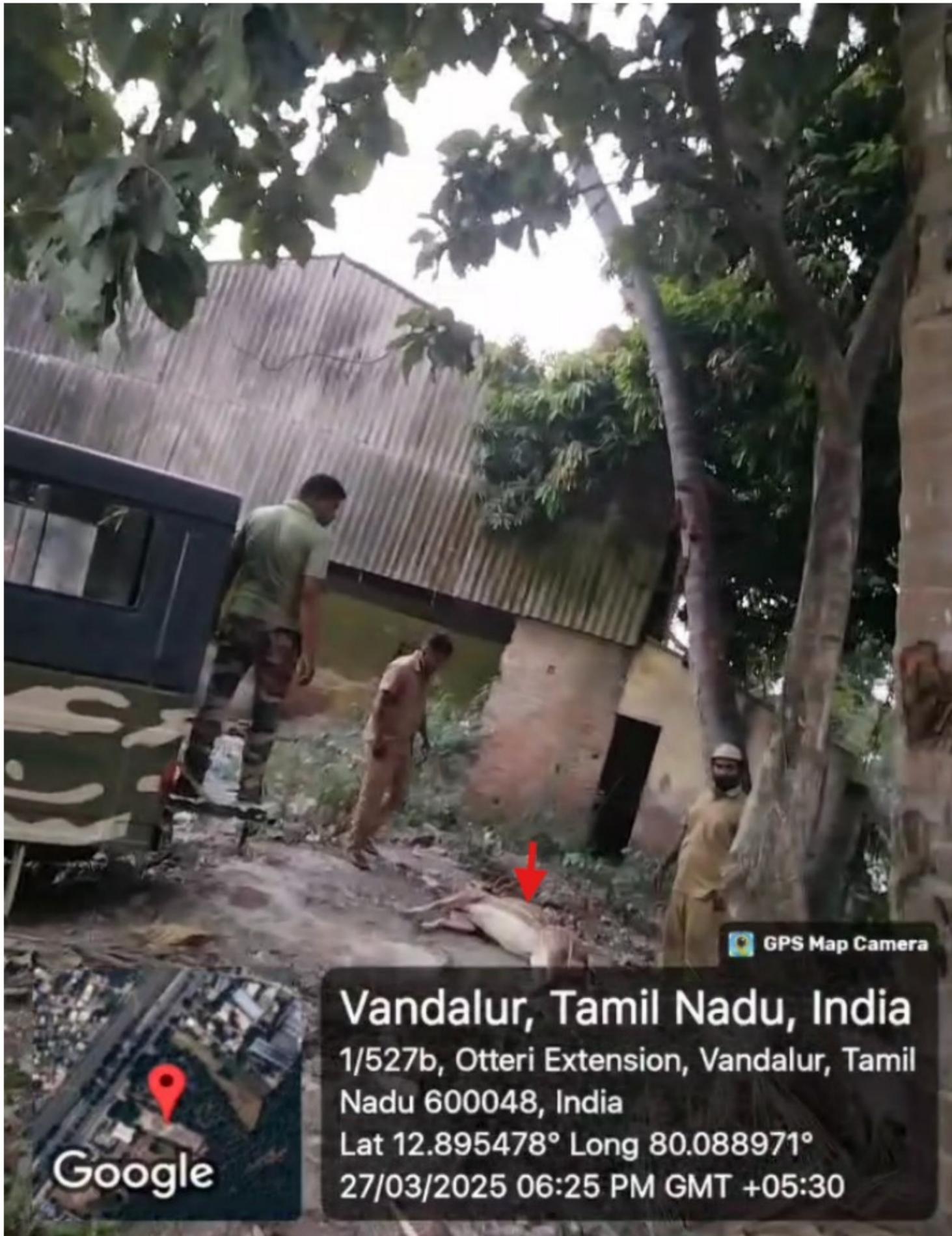
Om/- V.A. Saravanan
District Forest Office,
Chennai Forest Division,
Chennai-15.

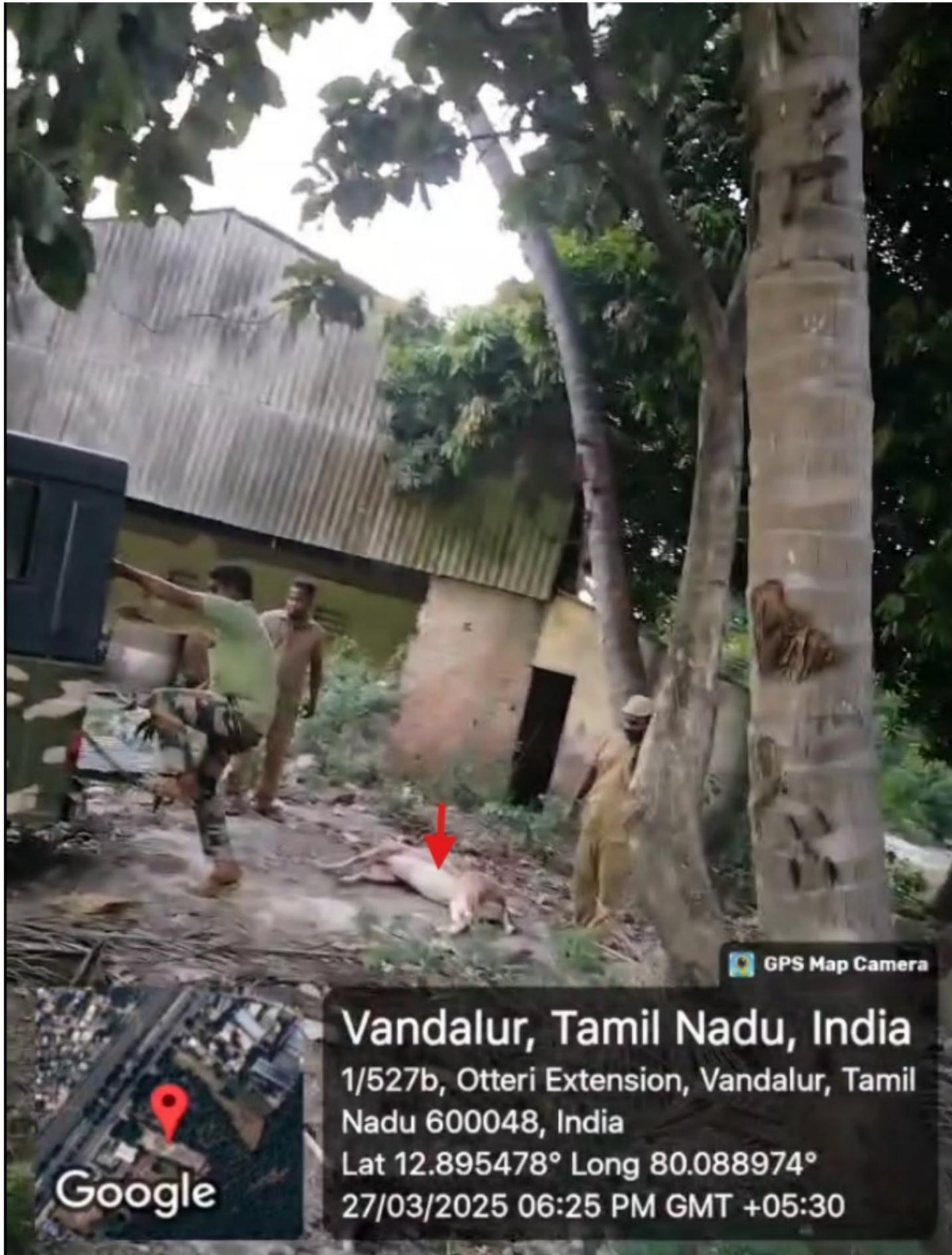
To: Thiru. M. Ravi,
F -29, 18th Floor, Spencer Plaza PHASE I,
769, Anna Salai, Chennai – 600 002.
9940338376

/N.N.V.P/

Sd.xxx.
Superintendent

ANNEXURE - 15





GPS Map Camera

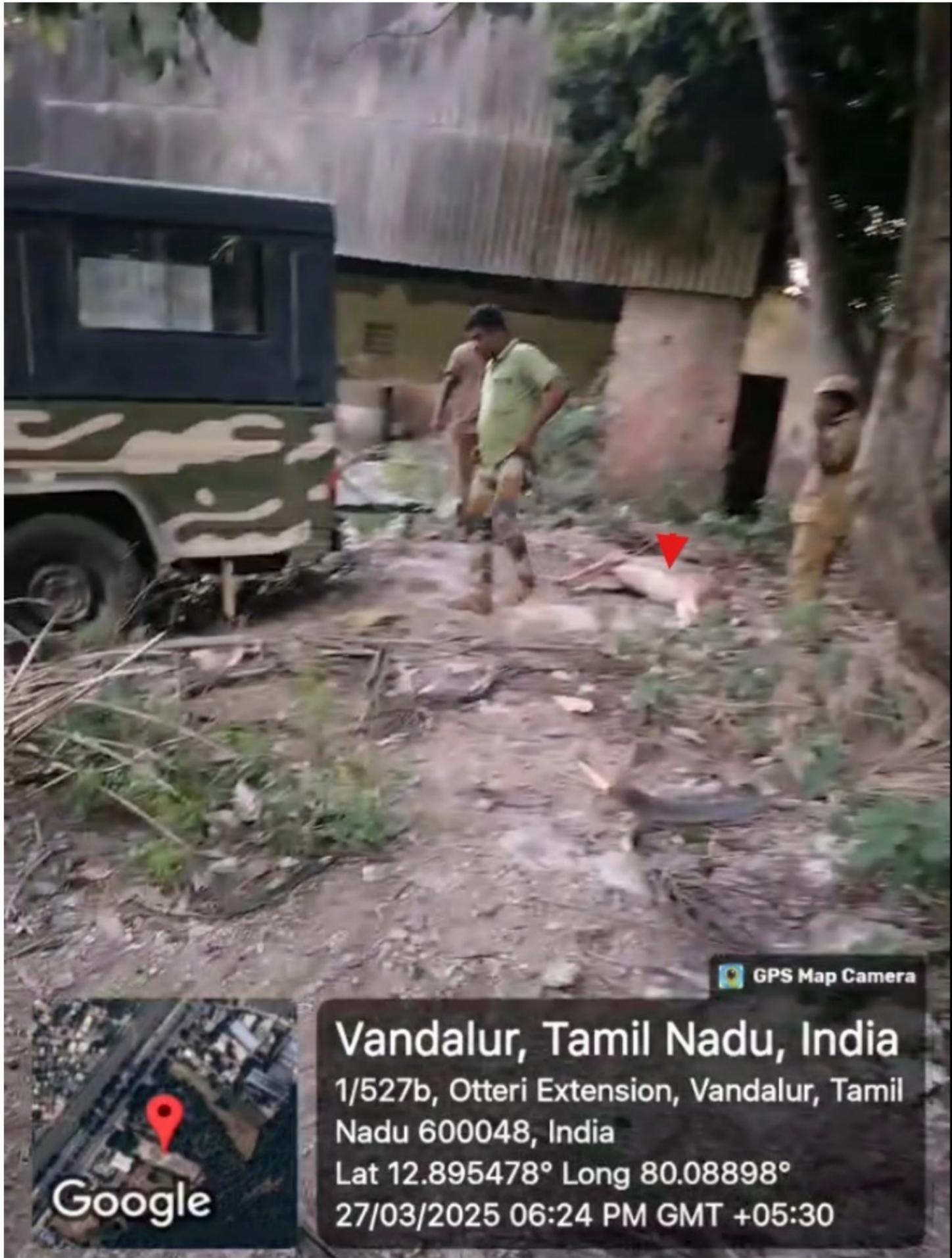
Vandalur, Tamil Nadu, India

1/527b, Otteri Extension, Vandalur, Tamil Nadu 600048, India

Lat 12.895478° Long 80.088974°

27/03/2025 06:25 PM GMT +05:30

Google





GPS Map Camera

Vandalur, Tamil Nadu, India

1/527b, Otteri Extension, Vandalur, Tamil Nadu 600048, India

Lat 12.895472° Long 80.088936°

27/03/2025 06:25 PM GMT +05:30



Google

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ), CHENNAI**

O.A.No. 61 /2025 (SZ)

M/s. Viva Futuristic Ventures LLP
..... Applicant

-Vs-

The Addl. Chief Secretary to Govt.,
Dept of Environ., Climate Change & Forests,
Govt. of Tamilnadu & 5 Others
..... Respondents

**ADDITIONAL DOCUMENT SET
FILED BY THE APPLICANT**

M/s. T.M.NAVEEN (MS 1767/2010)
M.GOPI (MS 949/2019)
K.DHANUSH KUMAR (MS 4327/23)
&
V.R.ADHITH (MS 1321/2025)

Counsel for Applicant
9884422653
tmnaveen@gmail.com